

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH

NEW DELHI.

OA 2596/93

(44)

New Delhi this the 10th day of July, 1997.

Hon'ble Shri S.R. Adige, Member (A)

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Shri Syed Kazim Raza
s/o Shad Ghulamus Saiyदain,
Bridge Inspector Grade-III
under Bridge Inspector-I
Northern Railway Special I
Shakurbasti, Delhi-34
r/o Shri S.B. Hasan
R-296, Ramesh Park,
Laxmi Nagar, New Delhi.

(By Advocate Shri B.S. Mainee)

... Applicant

Vs.

1. Union of India through
General Manager, Northern Railway,
Headquarters Office, Baroda House,
New Delhi.
2. Chief Bridge Engineer, Northern Railway,
Headquarter Office, Baroda House,
New Delhi.
3. Shri K.K. Arora,
Assistant Bridge Engineer (Line),
Northern Railway, Tilak Bridge,
New Delhi.

(By Advocate Shri Rajeev Sharma)

... Respondents

ORDER (ORAL)

(Hon'ble Shri S.R. Adige, Member (A))

Applicant's counsel Shri Mainee has stated at the Bar that
the applicant seeks to withdraw the present O.A. as the respondents are
reconsidering the case of the applicant to transfer him back to Delhi.

His prayer for withdrawal of the OA is allowed and OA is
dismissed as withdrawn.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member (J)

S.R. Adige
(S.R. Adige)
Member (A)

SK.